

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s M-System India Private Limited

1	Name of the Corporate Person	M/s M-System India Private Limited
2	Date of Incorporation of Corporate Person	28 th September 2015
3	Authority Under Which Corporate Person is Incorporation/Registered	Registrar of Companies, Chennai, Tamil Nadu
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U72900TN2015FTC102340
5	Address of the registered office and principal office (If any) of Corporate Person	No. 24, 2nd Street Civil Aviation Colony, Nanganallur, Chennai 600061 Tamil Nadu India
6	Liquidation commencement date of corporate person	5 th December 2020
7	Name, address, e-mail address, telephone number and the registration number of the liquidator	Mr. Ranjeet Kumar Verma Insolvency Professional holding Registration number IBBI/IPA-002/IP-N00301/2017-18/10859 Address: G 129, First floor, Sector 63 Noida, Uttar Pradesh, India Contact details: Phone-+91 120 435 0183 e-mail: irp.ranjeetcs@gmail.com
8	Late date of submission of claims	4 th January 2021

Notice is hereby given that the M/s M-System India Private Limited has commenced voluntary liquidation on 5th December 2020

The stakeholders of M/s M-System India Private Limited are hereby called upon to submit a proof of their claims, on or before [insert the date falling thirty days after the liquidation commencement date], to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Signature of the Liquidator:

Liquidator: Ranjeet Kumar Verma in the matter of M/s M-System India Private Limited

Insolvency Professional Registration Number: IBBI/IPA-002/IP-N00301/2017-18/10859

Date: 07/12/2020

Place: Delhi